

ITEM NO.1

COURT NO.4

SECTION IX

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).21128-21129/2019

(Arising out of impugned final judgment and order dated 22-08-2019 in WP No. 508/2017 and WP No. 1181/2018 passed by the High Court of Judicature at Bombay)

THE STATE OF MAHARASHTRA

Petitioner(s)

VERSUS

63 MOONS TECHNOLOGIES LTD

Respondent(s)

(WITH IA No. 99150/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 105691/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 133854/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 10893/2020 - INTERVENTION APPLICATION, IA No. 172588/2019 - INTERVENTION APPLICATION, IA No. 9512/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 179744/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 173721/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 23502-23503/2019 (IX)

(WITH IA No. 135950/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 31017/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 8085/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 135951/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 29-03-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s)  
21128-21129/19

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Mr. Tathagat Sharma, Adv.  
Mr. Prashant Rawat, Adv.  
Mr. Aditya Mishra, Adv.

23502-23503/19 Mr. Jayant Mehta, Sr. Adv.  
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For Respondent(s) Dr. Mukul Rohatgi, Sr. Adv.  
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Intervenor Mr. Akhil Sachar, Adv.  
 Mr. Sangram Singh, Adv.  
 Ms. Sunanda Tulsian, adv.  
 Ms. Jasmine Damkewala, AOR  
 Ms. Vaishali Sharma, Adv.

Intervenor M/S. Legal Options, AOR

UPON hearing the counsel the Court made the following  
 O R D E R

- 1 Arguments heard in part.
- 2 List the petitions tomorrow (30 March 2022) as first item.

(SANJAY KUMAR-I)  
 AR-CUM-PS

(SAROJ KUMARI GAUR)  
 COURT MASTER